

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 200 OF 2019 &
IA NO. 1153 OF 2019 & IA NO. 667 OF 2019**

Dated : 11th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Global Energy Private Limited ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Ms. Ankita Srivastava

Counsel for the Respondent(s) : Ms. Pratiti Rungta
Mr. Sumit P. for R-1
Mr. Ashish Singh for R-2

ORDER

Admit.

Respondents shall not take any coercive steps till further orders.

List the matter on **21.08.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**